

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY, NEW DELHI
(Appellate Jurisdiction)**

**APPEAL NO. 313 OF 2016 &
IA NO. 648 OF 2016**

Dated : 15th December, 2016

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of:

Rajasthan Textile Mills Association

... Appellant(s)

Vs.

Rajasthan Electricity Regulatory Commission & Ors.

.... Respondent(s)

Counsel for the Appellant(s)

:

Mr. Anand K. Ganesan
Mr. Sandeep Rajpandit

Counsel for the Respondent (s)

:

Ms. Poorva Saigal
Mr. Shubham Arya for R-2

ORDER

Learned counsel for the Appellant states that review petition is pending before the State Commission.

List the matter on **24.01.2017.**

**(I.J. Kapoor)
Technical Member**

**(Justice Ranjana P. Desai)
Chairperson**

ts/pr